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**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH
CHANDIGARH .**

8. O.A. No.060/00208/2014

SUMINDER MALHOTRAAPPLICANT

Versus

UNION OF INDIA & ORS.RESPONDENTS

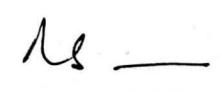
26.05.2014

Present: Mr. Salil Bali, counsel for the applicant.
Mr. Deepak Agnihotri, counsel for respondent no.1
Mr. Parveen Kumar, proxy for Mr. R.K.Sharma, counsel for respondents no.2 & 3

1. Learned counsel for the applicant states at the bar that in view of the order dated 03.04.2014 (Annexure R-1) having been issued by the respondents, he requests leave to withdraw the present Original Application with liberty to file a fresh OA in the matter.

2. Allowed accordingly. *OA stands disposed of.*


(DR. BRAHM A. AGRAWAL)
MEMBER (J)


(RAJWANT SANDHU)
MEMBER (A)

'sv'